

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-260(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE COMPANY: Neelam Singh Vs. M/s Mega Soft Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Mr. Rahul Shukla, Advocate

For the Respondent (s) : None

ORDER

Application No. 231 of 2017 has been filed praying for correction of a typographical error which has crept up in the order dated 23.08.2017. The error is in respect of the Registration No. of the IRP, Shri Abhishek Anand which has inadvertently been typed as IBBI/IPA-002/IP-N00038/2016-2017/1077 instead of IBBI/IPA-002/IP-N00038/2016-2017/10077. The said correction is being made in Red today.

Application stands disposed of. Ld. Counsel prays for copy of the Order. Copy be given.

CA stands disposed of.

— Sd —

(S. K. Mohapatra)
Member (T)

— Sd —

(Ina Malhotra)
Member (J)